

Export Promotion

199. Shri Bal Raj Madhok: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have received complaints that different offices of the Ministry of Commerce and Industry do not furnish required information to the exporters but rather give cyclostyled and evasive replies with the result that export suffers; and

(b) if so, what steps Government contemplate to take in the matter?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) No, Sir.

(b) Does not arise.

Textile Mill in Nepal

**200. { Shrimati Ila Palchoudhuri:
Shri P. G. Deb:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a prominent Indian Industrialist has been invited by the Government of Nepal to set up a modern textile mill in Nepal;

(b) if so, who is the industrialist;

(c) whether the Government of India have been consulted in this matter; and

(d) if so, their reaction?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). M/s. Birla Brothers have recently signed an agreement with the Government of Nepal for setting up a cotton textile mill in Nepal;

(c) and (d). The matter is under Government's consideration.

Rail-Road Co-ordination

201. Shrimati Ila Palchoudhuri: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the

Federation of Indian Chambers of Commerce and Industry have suggested that a statutory body be created for co-ordinating development of rail and road transport in India; and

(b) if so, Government's reaction thereto?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). The Government have received no such suggestion from the Federation of Indian Chambers of Commerce and Industry. It is, however, understood from newspaper reports that the Federation, in a memorandum to the Committee on Transport Policy and Coordination have suggested, *inter alia* that a Central coordination in the nature of a coordinating Board might be constituted either under the aegis of the Planning Commission or an appropriate Ministry of the Central Government. The Committee on Transport Policy and Coordination has not yet completed its studies and its final report is awaited.

Goods Shipped for African Ports

202. Shri P. G. Deb: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that goods shipped from India for African ports have been confiscated by the Portuguese Government; and

(b) if so, the action taken in the matter?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) No such case has so far come to the knowledge of Government.

(b) Does not arise.

Enquiry into Dalmia Jain Firms

203. Shri P. G. Deb: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 1425 on the 6th December, 1961 and state: